

Title: Introduction of the Constitution (Amendment) Bill, 1998 (Insertion of new article 16A).

15.34 hrs.

DR. SAROJA V. (RASIPURAM): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

DR. SAROJA V. (RASIPURAM): I introduce the Bill.

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